

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.218 of 2017 (SZ)

Applicant/s

Respondents

M/s.Coastal Waste Management Project (A Division of Ramky Enviro Engineers Ltd.) rep. by its Director Sri A.S.Prasad Reddy Plot No.84/A, B, Road No.20/5, JN Pharma City, Parawada, Visakhapatnam 531 021

VS State of Andhra Pradesh rep. by its Principal Secretary, Environment, Forest, Science and Technology, Secretariat, Amaravathi, Guntur District and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.P.Venkaiah Naidu & Associates

Mrs.Yasmeen Ali for R1
Mr.Sai Krishnan for R2, R3 & R4
M/s.Ravindranath & V.B.Subramanyam for R5

M.A.No. & 175 of 2017 (SZ) in Appeal No..... of 2017 (SZ)

Applicant/s

Respondents

M/s.Coastal Waste Management Project (A Division of Ramky Enviro Engineers Ltd.) rep. by its Director Sri A.S.Prasad Reddy Plot No.84/A, B, Road No.20/5, JN Pharma City, Parawada, Visakhapatnam 531 021

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Counsel appearing for applicant

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M/s.P.Venkaiah Naidu & Associates

Note of the Registry	Orders of the Tribunal
Item No.1 & 2	Date: 11 th October, 2017 Application No.218 of 2017 We have heard learned counsel appearing for the applicant.

Admit. Issue notice to respondents. Mrs.Yasmeen Ali takes notice for 1st respondent. Mr.Saikrishnan takes notice for respondent Nos.2, 3 and 4. Mr.Ravindranath and Mr.V.B.Subramaniyam take notice for 5th respondent. Fresh memo shall be filed. Registry shall furnish copies of pleadings and documents to the learned counsel appearing for the respondents today itself.

Post this application on 06.11.2017.

M.A.No.175 of 2017 in Appeal Diary No.535 of 2017

This application is filed for condoning the delay of 7 days in filing the Appeal against the order granting EC in favour of the 5th respondent. We direct Mrs.Yasmeen Ali, learned counsel appearing for the State of Andhra Pradesh appearing for respondent Nos.2, 3 and 4 and also Mr.Ravindranath, learned counsel appearing for 5th respondent to take notice.

Post this M.A. on 06.11.2017.

....., JM
(Justice Dr. P. Jyothimani)

.....,EM
(Shri P.S. Rao)